

## Annexure-1

Name of the corporate debtor: M/s S R Foils And Tissue Limited ; Date of commencement of liquidation: 04-03-2020; List of stakeholders as on: 14-12-2021

## List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	03.04.2020	4,72,68,98,429	4,72,68,98,429	Secured	4,72,68,98,429	Yes	Annexure-1A	4,72,68,98,429	45.55	-	-	-	-	-
2	ICICI Bank	02.04.2020	1,98,63,85,039	1,98,63,85,039	Secured	1,98,63,85,039	Yes	Annexure-1A	1,98,63,85,039	19.14	-	-	-	-	-
3	Phoenix ARC	03.04.2020	1,58,72,11,596	1,58,49,35,518	Secured	1,58,49,35,518	Yes	Annexure-1A	1,58,49,35,518	15.27	-	-	22,76,078	-	Claim admitted on the basis of merit
4	Union Bank of India (Erstwhile Andhra Bank )	16.04.2020	66,04,67,742	66,04,67,742	Secured	66,04,67,742	Yes	Annexure-1A	66,04,67,742	6.36	-	-	-	-	-
5	Union Bank of India (Erstwhile Corporation Bank )	02.04.2020	62,17,07,626	62,17,07,626	Secured	62,17,07,626	Yes	Annexure-1A	62,17,07,626	5.99	-	-	-	-	-
6	Union Bank of India	30.03.2020	42,23,40,127	42,23,40,127	Secured	42,23,40,127	Yes	Annexure-1A	42,23,40,127	4.07	-	-	-	-	-
7	Punjab National Bank Including Claim of (Erstwhile Oriental Bank of Commerce )	01.04.2020	35,13,51,702	35,13,51,702	Secured	35,13,51,702	Yes	Annexure-1A	35,13,51,702	3.39	-	-	-	-	-
8	Genesis Finance Co Ltd	02.04.2020	10,95,00,000	2,30,63,370	Secured	2,30,63,370	Yes	Annexure-1A	2,30,63,370	0.22	-	-	8,64,36,630	-	Claim admitted on the basis of merit
Total			10,46,58,62,261	10,37,71,49,553		10,37,71,49,553	-	-	10,37,71,49,553	100.00	-	-	8,87,12,708	-	-

## Annexure-1A

### Security Interest for the credit facilities granted is as follows-

#### A. Working Capital Facilities:-

Working credit facilities provided under consortium of State Bank of India; ICICI Bank; Phoenix ARC; Andhra Bank; Corporation Bank; Union Bank of India and Punjab National Bank & Oriental Bank of Commerce.

#### a) Primary Security:-

- First charge on whole of current assets of corporate debtor by way of hypothecation, shared on pari passu basis by all consortium member Banks.
- First charge on following personal immovable properties of promoters / guarantors (all of these properties have since been sold off under SARFAESI Act and sale proceeds have been shared among all consortium member Banks)
  - Residential Property at 462, 6th floor, Sector 6/33, Dwarka, Delhi in name of Mr. Rishi Gupta
  - Residential Properties at BE 60, BE 61(1) & (2), BE 63, Hari Nagar, New Delhi in name of Mrs. Shanta Gupta
  - Residential Property at E – 163, Pandav Nagar, Delhi in name of Mr. R C Gupta.

#### b) Collateral Security :-

- Second charge on movable fixed assets of corporate debtor shared on pari passu basis by all consortium member Banks.
- Second charge on immovable fixed assets of corporate debtor shared on pari passu basis by all consortium member Banks.
- Negative lien on office property located at 261, 2nd Floor, Vardhaman Plaza-II, J-Block Community Centre, Rajouri Garden, New Delhi 110027.

#### c) Personal Joint and several Guarantee of the following:-

- Mr. Rakesh Gupta
- Mr. Rishi Gupta
- Mr. R C Gupta
- Mrs. Shanta Gupta

## **B. Term Loan Facilities :**

Term Loan provided by ICICI Bank and State Bank of India.

### **a) Primary Security:-**

- First charge on immovable fixed assets of corporate debtor shared on pari passu basis by ICICI Bank and SBI (for term loan exposure of erstwhile SBBJ) on the following assets
  - Factory land and building situate at plot no SP 26, SP 26A & 26A-1, Sotanala Industrial Area, Behrore, District Alwar, Rajasthan.
  - Factory land and building at plot no 812/G-27 & 27A, Bhiwadi, District Alwar, Rajasthan. (Sold under SARFAESI and sale proceeds appropriated by ICICI Bank and SBBJ).
- First charge on movable fixed assets of corporate debtor shared on pari passu basis by ICICI Bank and SBI (for term loan exposure of erstwhile SBBJ).

### **b) Collateral Security :**

- Second pari passu charge over the Current Assets of Corporate debtors.

### **c) Personal Joint and several Guarantee of the following:-**

- Mr. Rakesh Gupta
- Mr. Rishi Gupta

## **C. Other Credit Facilities :**

( For Genesis Finance Co Ltd)

### **a) Primary Security:-**

- Unit No. 355&359 Third floor and 263&266 Second floor Vardhaman Plaza, J-Block Community Centre, Rajouri Garden, New Delhi 110027.

### **b) Personal Joint and several Guarantee of the following:-**

- Mr. Rakesh Gupta
- Mr. Rishi Gupta
- Mrs Rachna Gupta
- Mrs. Shashi Gupta